

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

S.L.P.(C) No.34914/2013

M/S PRAMOD TELECOM PVT. LTD.

Petitioner(s)

VERSUS

STATE OF UP THRU. PRINCIPAL SECY.& ORS

Respondent(s)

(With prayer for interim relief and office report)

With SLP(C) No.35480/2013 and 33861/2013

Date: 24/03/2014 This Petition was called on for hearing today.

For Petitioner(s) Mr.Ramesh Kumar Mishra,adv.
Mr. Rohit Kumar Singh,Adv.

Mr.Mohit D.Ram,adv.

For Respondent(s) Mr.Rajeev Dubey,adv.
Mr. Ravi Prakash Mehrotra,Adv.

UPON hearing counsel the Court made the following
O R D E R

|Ld.counsel for the petitioner and the Ld.counsel for the |
|respondent are present. Ld.counsel for the respondent seeks |
|four weeks to file the counter affidavit. Time as prayed for is |
|given to him. |
|List again on 8.07.2014. |

| (M.K.HANJURA)

|Registrar |